

(b) Does not arise.

(c) and (d) Yes, Sir. Indian Railway has planned to source 1000 Mega Watt (MW) solar and 200 MW wind power by 2020-21.

CTSE scheme

2555. SHRIMATI KAHKASHAN PERWEEN:

DR. ANIL KUMAR SAHANI:

Will the Minister of RAILWAYS be pleased to state:

(a) Total number of pensioners in four metro cities and how many out of them joined Cashless Treatment Scheme in Emergency (CTSE), launched by Railways on 14 July, 2016 for one year;

(b) whether scheme has been extended beyond one year and is there any action plan to further extend it;

(c) whether, since launch of this scheme hardly 650 retired staff/officers enrolled, reflecting it being unpopular, the steps being taken therefor;

(d) whether the expenditure incurred cause heavy financial burden, which needs to be investigated; and

(e) whether the hospitals, which signed MoU, are not entertaining Railway pensioners holding CTSE card?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) As on 31.03.2017 there are 14,81,690 pensioners in Indian Railways including four metro cities. The Cashless Treatment Scheme in Emergency (CTSE), which is an optional scheme for Retired Employee Liberalized Health Scheme (RELHS) was launched on 12.07.2017 and till date 663 pensioners have applied to join the scheme.

(b) Does not arise, as year is still not completed.

(c) No, Sir. The CTSE is an optional scheme for RELHS card holders.

(d) and (e) No, Sir.

Filling up of posts in Level-1

2556. DR. ANIL KUMAR SAHANI:

SHRIMATI KAHKASHAN PERWEEN:

Will the Minister of RAILWAYS be pleased to state:

(a) the total indented vacancies of Level-1 of all Zonal Railways, production units and other workshops, etc. as on 1 August, 2016, as Railways, through CEN No. 2/2018, issued notification for filling 62,907 posts in Level-1;

(b) whether it is a fact that notification for lesser vacancies has been issued, if so, the reasons therefor;

(c) the reasons for denying opportunities to Course Completed Act Apprentices of other Ministries against 20 per cent vacancies reserved for them; and

(d) whether Railways plan to surrender posts for which vacancies have not been notified?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) No vacancy *per se* was indented on 1st August, 2016. Only assessment of the vacancies was done which were existing as on 01.08.2016 and anticipated upto 31.07.2019. These vacancies were around 1,25,000 in Level-1.

(b) Yes, Sir. The Railways has decided to fill up mainly those vacancies which are connected with core work of train operations and maintenance.

(c) Instructions providing preference in filling up direct recruitment vacancies in Level-1 posts to Course Completed Act Apprentices trained in Railway Establishments have been issued in pursuance of amendment in Section 22 Sub-section (1) of the Apprentices Act, 1961.

(d) No, Sir.

Stoppage of Patna Rajdhani at Buxar railway station

2557. SHRI NEERAJ SHEKHAR:

SHRI RAVI PRAKASH VERMA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government would allow stoppage of 12310/12309 Patna Rajdhani at Buxar station for at least two minutes, in view of inconvenience to general public and several Members of Parliament of Uttar Pradesh and Bihar who are compelled to board this train from Mughalsarai;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (c) Rajdhani Express class of trains are long distance fast moving prestigious trains, primarily meant for connecting National capital and State capitals